

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/235(KB)20221

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH DECEMBER, 2022, 10:30 A.M

IN THE MATTER OF	JKC REALTY PRIVATE LIMITED VS ABHINANDAN VINIMAY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Mr. Neeraj Kumar Pandey, Adv. : For Financial Creditor
Mr. Shakeel Mohammed Akhter, Adv.

Mr. Sankarsan Sarkar, Adv. : For Corporate Debtor
Mr. Tanmay Sett, Adv.
Mr. Durgesh Kr. Jha, Adv.

O R D E R

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for Financial Creditor upon instructions seeks to withdraw this petition for the reason that description of Corporate Debtor is wrong and incorrect.
3. This petition is accordingly **dismissed as withdrawn**.
4. File be consigned to records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**